NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 109 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Mr. Santosh Kumar Chaubey & Anr. Vs. M/s Baseline Infradevelopers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Ms. Ranjana Roy Gawai, Advocate

Ms. Vasudha Sen, Advocate Ms. S. Ghosh, Advocate

Mr. Mangesh Krishna, Advocate

For the Respondent:

Mr. Zeeshan Hashmi for R-18

ORDER

Application has been filed praying to implead certain other parties who are presently not parties to the lis. They are proposed as respondents No. 19 to 24.

Notice to be issued to the proposed respondents returnable on 29th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)